

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
IB-708/ND/2021
IA-5927/2022 IA-221/2023

IN THE MATTER OF:

Yogesh Gupta Sole Proprietor Rapid ... Applicant/Petitioner
Constructions
Versus

Aadi Best Consortium Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Malak Bhatt, Adv.; Ms. Samridhi, Adv. in IA
221/2023
For the IRP : Adv. Arjun Maheshwari

ORDER

Due to paucity of time, the matter is re-notified to 30.01.2023.

Sd/-
COURT OFFICER